

22

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 23.04.2018.

PRESENT: 1. Hon'ble Member (J) Shri Rajeswara Rao Vittanala,
2. Hon'ble member (T) Dr. Ashok Kumar Mishra,

CP/CA No	Purpose	Section	Name of Petitioner	Petitioner Advocate	Name of Respondent	Respondent Advocate
CP No.165/BB/2018	For filing proof of service of Notice to ROC	Sec 66	M/s Surtec Chemicals India Pvt Ltd	M Anil Kumar PCS		

SL. NAME (IN CAPITAL)

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

M. Anil Kumar
Practising Company Secretary
99 45 2223 22

M/s. Surtec Chemicals
India Pvt Ltd.



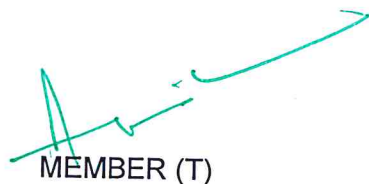
Suhas Gowda, M.

appearing for R.O.C



Shri M. Anil Kumar, learned PCS for the petitioner and Shri Suhas Gowda M, learned proxy counsel for ROC are present.

Post this case for final hearing on 13.07.2018.



MEMBER (T)



MEMBER (J)